NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 121/Chd/Hry./2017

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M/s. Baidu India Internet Pvt. Ltd.

....Petitioner.

Present:

Ms. Kiran Sharma, FCS.

On request, adjourned to 02.05.2017.

(Justice R.P.Nagrath) Member (Judicial)

(Deepa Krishan) Member (Technical

April 07, 2017.